

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 80/2025/EZ

SATRUGHAN PRASAD

...Applicant

-Versus-

STATE OF JHARKHAND & ORS.

...Respondents

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AISHWARYA RAJYASHREE

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Chamber: 8/1, K.S. Roy Road,

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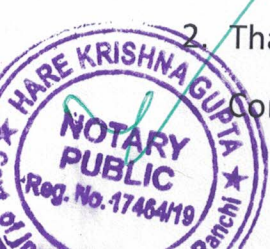
...Respondents

COUNTER AFFIDAVIT FILED ON BEHALF OF DISTRICT MAGISTRATE, RANCHI, JHARKHAND, (i.e. RESPONDENT NO. 5 HEREIN).

I, MO ABU HUSAIN, son of MO. ANWAR ALAM, aged about 37 years, by Religion - ISLAM, by Occupation - Service under Government of Jharkhand in the office of District Magistrate, Ranchi, Jharkhand, having its office at Room No. 202, A Block, District Collectorte Office, Kutchery, Ranchi, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the DISTRICT MINING OFFICER Ranchi, Jharkhand, and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit. Further, I have been duly authorized by the District Magistarte, Ranchi, Jharkhand.
2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.

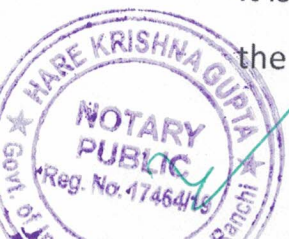
Authorised under Notaries Act-1956 & Notaries Rules 1956 by Govt. of India (Jharkhand Ranchi)
 Date - 06 AUG 2025
 Ref. No. 189



3. That in pursuance and in compliance to the order dated 07.05.2025 of the Hon'ble Tribunal in the instant Original Application this Counter Affidavit is being filed on behalf of District Magistrate, Ranchi, Jharkhand, Respondent No. 5 herein.
4. That this affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
5. That in compliance to the said order dated 07.05.2025 passed by the Hon'ble Tribunal, the inspecting committee comprising of the following members visited and inspected the site on 24.07.2025:
 - i. Shri Sudarshan Murmu, Additional Collector, Naxal, Ranchi, Jharkhand;
 - ii. Shri Sanjay Kumar Shrivastava, Special Officer, Jharkhand Pollution Control Board, Ranchi.
6. That the said inspection committee members carried out the inspection of the site and on basis of the said site inspection, the committee found out certain ground level facts and recommendation for the same, which is more fully mentioned in the joint inspection report dated 28.07.2025.

A photocopy of the said Inspection Report dated 28.07.2025 is annexed herewith and marked as Annexure - A.
7. That, this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.

06 AUG 2025

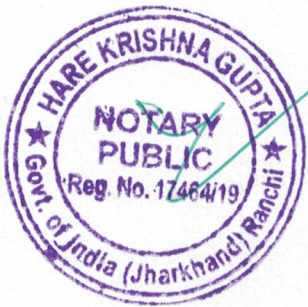


X

8. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.

9. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, the statements contained in paragraph Nos. 5 to 6 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.

06 AUG 2025



X

VERIFICATION

I, MD ABU HUSAIN, son of MD ANWAR ALAM, aged about 37 years, by Religion - ISLAM, by Occupation - Service under Government of Jharkhand in the office of District Magistrate, Ranchi, Jharkhand, having its office at Room No. 202, A Block, District Collectorte Office, Kutchery, Ranchi, Jharkhand, is filing the instant Counter Affidavit.

Date: 6.08.25

Place: Ranchi

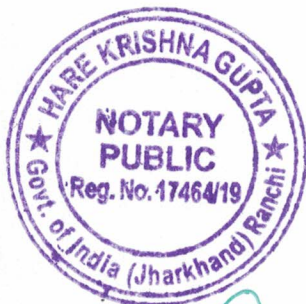
Md. Abhusain

Deponent

Identified by me:

Advocate

M. V. S. S. S. S.



M. V. S. S. S. S.
06.08.26
Signature attested on
Identification of Lawyer

NOTARY PUBLIC RANCHI

[Handwritten Signature]
06/08/2025

06 AUG 2025

माननीय National Green Tribunal, Eastern Zone Bench at Kolkata के Original Application No.-80/2025 Satrugan Prasad Vs The State of Jharkhand & ors में दिनांक 07.05.2025 को पारित न्यायादेश में अरगोड़ा अंचल अन्तर्गत राँची नगर निगम, राँची द्वारा निर्माणाधीन Drinking Water Pipe के ऊपर Sewage/drainage का निर्माण किये जाने के आलोक में निरीक्षण प्रतिवेदन:-

दिनांक 24.07.2025 को उपायुक्त-सह-जिला दण्डाधिकारी, राँची के ज्ञापांक 2587 (ii) दिनांक 16.07.2025 के आलोक में समिति सदस्य श्री सुदर्शन मुर्मू, अपर समाहर्ता, नक्सल, राँची एवं श्री संजय कुमार श्रीवास्तव, विशेष कार्य पदाधिकारी, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची द्वारा विषयगत स्थल का निरीक्षण किया गया। समिति के सहयोग हेतु राँची नगर निगम, राँची के श्री संजीव कुमार कार्यपालक अभियन्ता, श्री अश्वीन पवन कुजूर सहायक अभियन्ता, श्री प्रतीक कुमार कनीय अभियन्ता तथा श्री सौरभ कुमार अंचलाधिकारी, अरगोड़ा, राँची उपस्थित थे। निरीक्षण के दौरान निम्नलिखित तथ्य पाये गये:-

1. राँची नगर निगम, राँची के प्रतिनिधि द्वारा बताया गया कि महावीर नगर, अरगोड़ा में लगभग 1200 फीट लम्बाई में 1.5'x2' साईज का आर0सी0सी0 नाली का निर्माण किया गया है।
2. राँची नगर निगम, राँची के प्रतिनिधि द्वारा बताया गया कि जुडको द्वारा तीन-चार वर्ष पूर्व Water Supply Pipeline बिछाया गया है। वर्तमान में उक्त Pipeline से Water Supply नहीं किया जा रहा है।
3. स्थानीय नागरिकों से जाँच के क्रम में पूछ-ताछ किया गया। पूछ-ताछ के क्रम में स्थानीय नागरिकों द्वारा बताया गया कि Water Pipeline की गहराई 2.5'-3' है जो निर्माणाधीन नाली से 1.5'-2' की दूरी पर अवस्थित है। जाँच दल द्वारा तत्संबंधी स्थल पर खुदाई करवा कर Water Supply Pipeline की गहराई एवं निर्माणाधीन नाली के बीच दूरी की सत्यता की जाँच की गई। (फोटोग्राफ संलग्न) स्थानीय नागरिक श्री रोहित कुमार, सुश्री बिन्दिया कुमारी, श्री संजीव कुमार सिंह एवं श्रीमती मंजू देवी का लिखित ब्यान संलग्न है।
4. श्री शत्रुघ्न प्रसाद, शिकायतकर्ता के मकान से लगभग 10 फीट पूर्व निर्मित नाली की दिवार के नीचे Cast Iron Water Supply Pipeline पाया गया। फोटोग्राफ संलग्न है।
5. श्री शत्रुघ्न प्रसाद, शिकायतकर्ता के मकान से लगभग 20 फीट बाद निर्मित नाली की दिवार से Cast Iron Water Supply Pipeline लगभग 02 फीट की दूरी पर पाया गया। फोटोग्राफ संलग्न है।
6. निर्मित नाली से स्थानीय घरों के घरेलू मद का बहिःश्राव बहता है। वर्तमान में नाली का निर्माण अधुरा है। यह बहिःश्राव बिना उपचार के बगल से बहनेवाली डीबडीह नदी में जाने की सम्भावना है।
7. स्थानीय घरों के बहिःश्राव को उपचारोपरांत नदी में प्रवाहित करना श्रेषकर होगा।

निरीक्षण के दौरान स्थानीय लोगो एवं स्थल से सम्बन्धित फोटोग्राफ संलग्न है।

संजय कुमार श्रीवास्तव
28.07.2025

(संजय कुमार श्रीवास्तव)
विशेष कार्य पदाधिकारी

(श्री सुदर्शन मुर्मू)
अपर समाहर्ता, नक्सल
राँची।

In the order passed on 07.05.2025 in Original Application No.-80/2025 Satrugan Prasad Vs The State of Jharkhand & ors by Hon'ble National Green Tribunal, Eastern Zone Bench at Kolkata, inspection report in the light of construction of sewage/drainage over the drinking water pipe under construction by Ranchi Municipal Corporation, Ranchi under Argora Zone:-

On 24.07.2025, in the light of the Memo No. 2587 (ii) dated 16.07.2025 of the Deputy Commissioner-cum-District Magistrate, Ranchi, the subject site was inspected by committee members Shri Sudarshan Murmu, Additional Collector, Naxal, Ranchi and Shri Sanjay Kumar Srivastava, Special Officer, Jharkhand State Pollution Control Board, Ranchi. Shri Sanjeev Kumar, Executive Engineer, Shri Ashwin Pawan Kujur Assistant Engineer, Shri Prateek Kumar Junior Engineer and Shri Saurabh Kumar Circle Officer, Argora, Ranchi were present to assist the committee. The following facts were found during the inspection:-

1. The representative of Ranchi Municipal Corporation, Ranchi informed that RCC drain of size 1.5'x2' has been constructed in Mahavir Nagar, Argora with a length of about 1200 feet.
2. The representative of Ranchi Municipal Corporation, Ranchi informed that three-four years ago, JUDCO has laid water supply pipeline. Currently water is not being supplied through the said pipeline.
3. Local citizens were questioned during the investigation. During the inquiry, the local citizens told that the depth of the water pipeline is 2.5'-3' which is located at a distance of 1.5'-2' from the drain under construction. The investigation team got the relevant site excavated and verified the truth of the distance between the depth of the water supply pipeline and the drain under construction. (Photograph attached) Written statements of local citizens Mr. Rohit Kumar, Ms. Bindiya Kumari, Mr. Sanjeev Kumar Singh and Mrs. Manju Devi are attached.

4. Cast Iron Water Supply Pipeline was found under the wall of a previously constructed drain about 10 feet from the house of the complainant Shri Shatrughan Prasad. Photograph is attached.
5. Cast Iron Water Supply Pipeline was found at a distance of about 02 feet from the wall of the drain constructed about 20 feet away from the house of the complainant Shri Shatrughan Prasad. Photograph is attached.
6. The effluent of domestic waste from local houses flows through the constructed drain. At present the construction of the drain is incomplete. Without treatment, this effluent is likely to go into the Dibdih river flowing nearby.
7. It would be better to discharge the effluent from local houses into the river after treatment

Photographs related to local people and place during inspection are attached.

28.07.25

(Sanjay Kumar Srivastava)

Special Duty Officer

(Sri Sudarshan Murmu)

Additional Collector, Naxal, Ranchi

Date 24/07/2025

X

- 1) Rohit Kumar
Bindiya Kumari

इस लीटर के बतारा गया कि नाली से 1.5' दूरी पर ϕ water pipeline बिदाया गया है। जिस समय pipe बिदाया जा रहा था उस समय एककाग स्वयं उपस्थित थे। जिसे 5 साल पूर्व बिदाया गया है। नाली से water supply pipeline के 2.5-3' की गहराई पर बिदाया गया है।

Rohit Mehto
24/07/2025

Bindiya Kumari
24/07/2025

- 2) Sanjeev Kr. Singh के द्वारा बताया गया कि नाली के करीब 1.5' की दूरी पर water supply pipeline में लगाया 3 फीट की गहराई पर बिदाया गया है।

S. Singh
24/07/2025

- 3) Manju Devi के द्वारा बताया गया कि नाली के करीब 2-2.5' की दूरी पर water supply pipe line बिदाया गया है। जो कि लगाया 3 फीट की गहराई पर है।

Manju Devi
24/7/25

24/7/25



GPS Map Camera

Ranchi, Jharkhand, India

Jaishree Road, 87wv+v9c, Pundag Rd, Argora Housing Colony, Argora, Ranchi, Jharkhand 834002, India
 Lat 23.347118° Long 85.292693°
 24/07/2025 11:45 AM GMT +05:30



GPS Map Camera

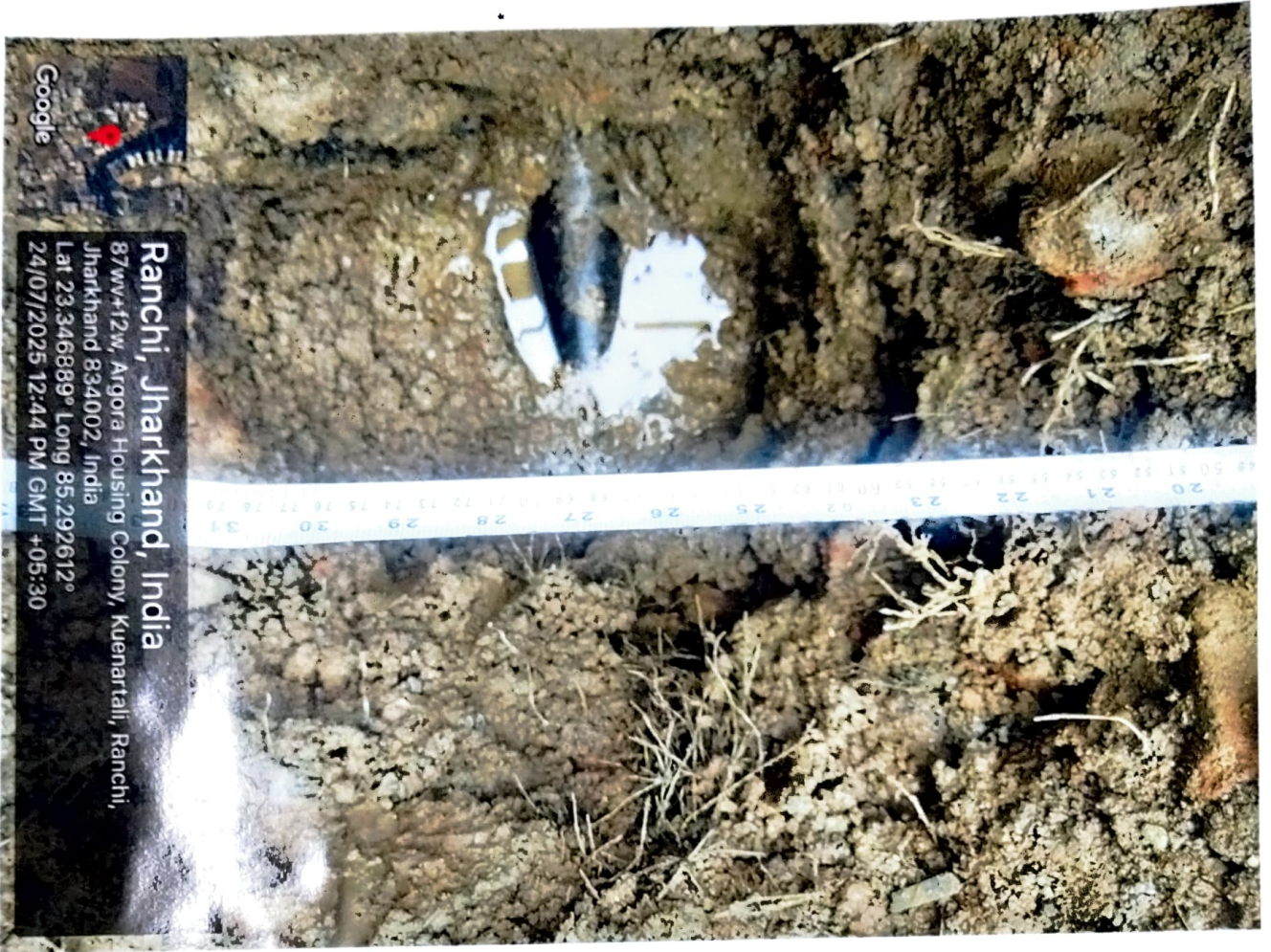
Ranchi, Jharkhand, India

87wv+g5m, Argora Housing Colony, Argora, Ranchi, Jharkhand 834002, India
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 24/07/2025 11:51 AM GMT +05:30



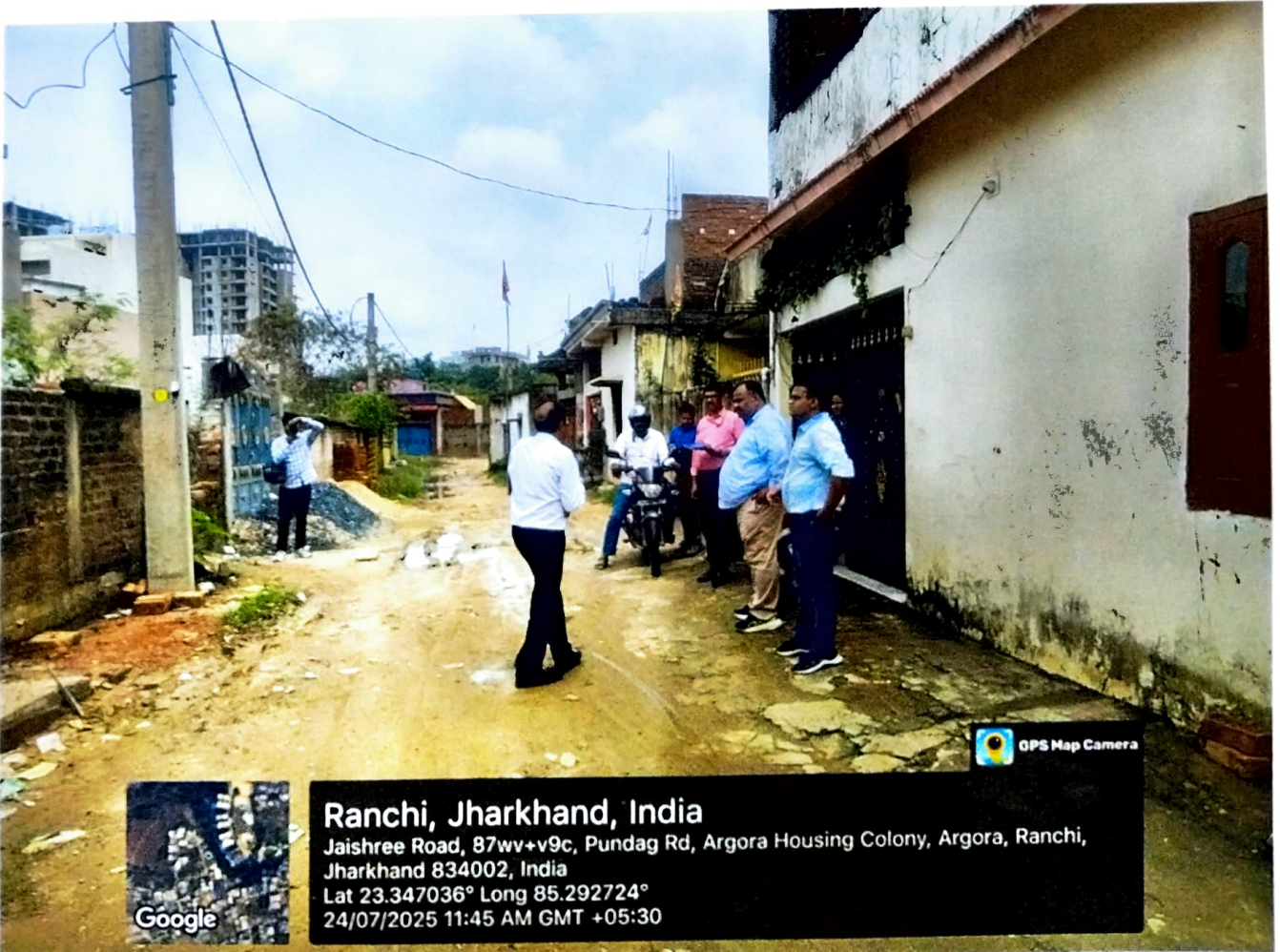
Google

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Google

Ranchi, Jharkhand, India
 87wv+12w, Argora Housing Colony, Kuenartali, Ranchi,
 Jharkhand 834002, India
 Lat 23.346889° Long 85.292612°
 24/07/2025 12:44 PM GMT +05:30



Ranchi, Jharkhand, India
 Jaishree Road, 87wv+v9c, Pundag Rd, Argora Housing Colony, Argora, Ranchi,
 Jharkhand 834002, India
 Lat 23.347036° Long 85.292724°
 24/07/2025 11:45 AM GMT +05:30





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